

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 627  
264/252/ND/2022

**IN THE MATTER OF:**

**Income Tax Officer, Ward 24(1), New Delhi**

...APPELLANT

**Vs.**

**ROC, Delhi and Ors. (M/s. Steady Capital  
Advisory Services Pvt. Ltd.)**

...RESPONDENT

**Section**

**U/s 252**

**Order delivered on 13.03.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the I.T. Department**

:Adv Puneet Rai along with Adv  
Nikhil jain

**For the RoC**

:Asst ROC

**ORDER**

Due to paucity of time, matter is now adjourned to **20.04.2023.**

**Sd/-  
(Court Officer)**